

### Kali Power Project

4328. SHRI D.K. NAIKAR : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether he is aware that the Kali Power Project in Karnataka State was scheduled to generate the power in the first phase, in the year 1980;

(b) if so, what is the progress in this connection and what is the total quantum of Power generation since 1980, year-wise;

(c) whether there is no progress as expected and if so, what are the reasons for the delay; and

(d) what remedial steps were taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) to (d). The generation at Kali Power Project started in the year 1979-80. The year-wise generation is indicated below :

Year	Generation in MU
1979-80	117
1980-81	575
1981-82	1054
1982-83	1340
1983-84	1880
1984-85	2352

Six units of 135 MW have already been commissioned and two units of 50 MW each at Supa Dam under phase-I of the scheme have been delayed on account of geological problems and slow progress of civil works. These units are expected to be commissioned during the current year.

### Railway Projects in Madhya Pradesh

4329. KUMARI PUSHPA DEVI : Will the Minister of RAILWAYS be pleased to state :

(a) what are the various on-going Railway projects in Madhya Pradesh;

(b) when the construction works of those projects started;

(c) the amount provided for those projects so far; and

(d) the progress made in the completion of those projects ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (d). A Statement is laid on the Table of the House. [Placed in Library. See No. LT-1097/85]

### Recognition of Family Welfare Operations Performed by Private Doctors

4330. SHRI GOPAL KRISHNA THOTA : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether private medical practitioners who are members of the Indian Medical Association are excluded from performing the family welfare operations on the Central Government employees under small family norms scheme;

(b) whether it is a fact that the certificates given by the doctors in private practice are not honoured by the Central Government departments and the incentives are denied to the Central Government Employees who choose to undergo family welfare operation and in a private nursing home; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWANA) : (a) to (c). Qualified medical practitioners are permitted to conduct sterilisation operations on all eligible persons. However, incentives to Central Government employees undergoing sterilisation are allowed if operation is conducted in a Central

Government Hospital/C.G.H.S./State Government Hospital/Clinic/Voluntary Institutions getting grant from the Government of India/State Government for conducting sterilisation operation or any institution approved/recognised by the Central Government. For administrative reasons/certificates issued by private medical practitioners in respect of operations done in private institutions are not acceptable for the purpose of giving incentives.

#### Universities for Women

4331. SHRI RADHA KANTA DIGAL : Will the Minister of EDUCATION be pleased to state :

(a) whether there is any proposal to establish universities exclusively for women during the Seventh Plan;

(b) if so, the details thereof; and

(c) whether there is any proposal to provide free education to women through such universities ?

THE MINISTER OF EDUCATION (SHRI K. C. PANT) : (a) and (b). There are at present 3 Women's Universities in the country. These are :—

1. SNT Women's University, Bombay (Maharashtra).
2. Shri Padmavathi Mahila Vishwavidyalayam, Tirupati (A.P.).
3. Mother Teresa Women's University, Kodaikanal (Tamil Nadu).

These universities are functioning under Acts of the respective State legislatures. The Central Government has no proposal to establish any Women's University during the Seventh Plan.

(c) No such proposal is under consideration.

#### Companies Manufacturing Sub-standard Drugs

4332. SHRI RAM BHAGAT PASWAN:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to prepare a list of those companies whose samples have been found sub-standard and supply the same to all the chemists to keep them aware of quality of drugs of those companies; and

(b) if not, the steps Government propose to take to protect consumers from the use of sub-standard drugs there of ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) Under the Drugs and Cosmetics Act and Rules, Drugs Inspectors draw samples of drugs for testing. Whenever any sample is declared sub-standard, State Drugs Control Authorities take action to withdraw the drugs from market.

[Translation]

#### Conversion of Gwalior-Sheopur line into Broad Gauge

4333. SHRI KAMMODILAL JATAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether narrow gauge trains are running between Gwalior and Sheopur Kalan since long and their speed is very low;

(b) whether there is any scheme to convert this narrow gauge line into broad gauge line; and

(c) if so, the time by which the work is likely to be started ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) and (c). No, Sir. There is no proposal under consideration to convert this N. G. line into B. G.